

(b) No.

(c) Does not arise.

Temporary Assistants

1324. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) what is the number of temporary Assistants at present;

(b) how many of the temporary Assistants have put in more than seven years of service;

(c) how many posts of Assistants have been filled permanently by direct recruitment from 1955 to 1961;

(d) how long will it take for the Assistants from a date earlier than the 31st March, 1954 to get confirmation; and

(e) what steps are being taken or are proposed to be taken to expedite their confirmation?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) About 1880.

(b) About 1150. Out of these, about 425 persons have not yet been confirmed in any grade.

(c) 1385.

(d) and (e). The confirmation of temporary Assistants is made against the departmental quota i.e. 50 per cent of the permanent vacancies in the grade, and no definite time-limit for the confirmation of all temporary Assistants of the category referred to can be indicated.

Assistants

1325. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a number of Assistants who have actually put in more than 15 years of service in that grade have been deprived of their chances of promotion because of different criteria adopted by Govern-

ment for fixing seniority in that grade;

(b) if so, what is the number of such persons;

(c) what steps are proposed to be taken to ensure that the chances of persons with such a long service in the particular post are not jeopardised; and

(d) how long will it take for all those with more than 15 years of service to get promotion to the next grade?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). There are about 800 permanent Assistants who have put in more than 15 years' service in the Assistants' Grade, out of whom about 320 are officiating as Section Officers. The criteria relating to seniority in Grade IV of the Central Secretariat Service adopted from time to time were formulated after due consideration of claims based on length of service as well as other relevant factors.

(c) and (d). According to the Central Secretariat Service Scheme, 50 per cent of the permanent maintenance vacancies in the Section Officers' Grade are required to be filled by direct recruitment on the results of the I.A.S. etc. Combined Competitive Examination, and the remaining vacancies are to be filled by promotion from the Assistants' Grade as follows namely:

(i) half the number of vacancies, on the basis of a departmental competitive examination held by the Union Public Service Commission and open to Assistants possessing a minimum length of service; and

(ii) the remaining half of the vacancies, by the promotion of Assistants on the basis of seniority in Grade IV of the Central Secretariat Service, subject to fitness. Assistants who have not yet secured promotion to the Section Officers' Grade will be eligible for such promotion in their turn in accordance with the above

provisions which are considered to be adequate.

Assistants in Central Secretariat

1326. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) what is the criterion for fixing the seniority of Assistants under the Central Secretariat Scheme;

(b) whether it is a fact that Assistants who held the posts in a permanent capacity on the 1st January, 1958 have been placed junior to persons recruited after that date;

(c) if so, the reasons therefor;

(d) whether different criteria have also been adopted for fixation of seniority in the grade of Section Officers and whether persons belonging to Scheduled Castes/Tribes who have been selected for appointment against the reserved quota are also proposed to be declared senior to the Section Officers holding the posts in temporary/permanent vacancies; and

(e) if so, how the matter stands?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (e). A statement indicating the position is laid on the Table.

STATEMENT

The principles governing seniority of persons appointed to Grade IV (Assistants' Grade) of the Central Secretariat Service have been explained in the Statement laid on the Table of the House in reply to Unstarred Question No. 1961 by Shri D. C. Sharma, answered in the Lok Sabha on the 20th March 1961. As explained therein, it has been decided that direct recruits to this Grade appointed on the basis of the July 1957 and subsequent competitive examinations and persons substantively appointed to the Grade through the Second and subsequent Regular Temporary Establishment Lists of the Grade should be assigned alternate positions in the seniority list of the Grade. As a result of this, some of the direct recruits of

the July 1957 and subsequent competitive examinations, although appointed after 1st January, 1958, rank senior to some of the persons substantively appointed to the Grade through the Second Regular Temporary Establishment List of Assistants with effect from 1st January, 1958.

2. Seniority in the Section Officers' Grade of the Central Secretariat Service is regulated as follows:

(i) *Permanent Officers:* All officer of the erstwhile Grade II of the Service rank senior *en bloc* to all officers of the erstwhile Grade III of the Service. The relative seniority of officers substantively appointed to the Grade through the Regular Temporary Establishment of the Grade *vis a vis* the direct recruits is determined with reference to the date of substantive appointment in the case of the former and the date of appointment on probation in the case of the latter, 1st November of the year following the year of the competitive examination being deemed to be the "date of appointment on probation" in their case for this purpose. The seniority *inter se* of persons substantively appointed to the Section Officers' Grade through the Regular Temporary Establishment is governed by the order in which they are so appointed and that of the direct recruits by the order of their merit in the competitive examination.

(ii) *Temporary Officers:* Officers included in the Regular Temporary Establishment of the Grade rank senior *en bloc* to all other temporary officers in the Grade. The seniority *inter-se* of officers included in the Regular Temporary Establishment, including those belonging to Scheduled Castes/Scheduled Tribes taken against the reserved quota for these communities on the basis of the departmental competitive examination, is regulated according to the order of their inclusion in the Regular Temporary Establishment. The seniority *inter se* of other temporary officers in the Grade